

**Title:** Presentation of petition regarding de-casualisation of Cargo handling workers and extension of employees status as per tripartite settlement, stoppage of Tehri Dam Project work and protection of Ganga River from pollution for amendment in the Tehri Hydroelectric Development Coporation (TDHC) Scheme, Hardwar and inclusion of "Koli" caste in the list of Scheduled Tribes of Maharashtra respectively.

SHRI PRABHAT SAMANTRAY (KENDRAPARA): Sir, I beg to present a petition signed by Sarvashri Adikanda Mohanty, Vice-President and Ghanashyam Mohanty, Assistant General Secretary of Utkal Port and Dock Workers Union, Paradeep Port, Orissa, regarding de-casualisation of Cargo handling workers and extension of employees status as per tripartite settlement.

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**श्री चिन्मयानन्द स्वामी (जोनपुर) :** अध्यक्ष महोदय, मैं टिहरी बांध परियोजना के कार्य को रोकने तथा गंगा नदी को प्रदूषण से बचाने के लिए टी.एच.डी.सी. योजना में संशोधन करने के बारे में हरिद्वार (उत्तर प्रदेश) के सर्वश्री जीवेश्वर मिश्र तथा गणेश मिश्र द्वारा हस्तारक्षित याचिका प्रस्तुत करता हूँ।

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SHRI ANANT GANGARAM GEETE (RATNAGIRI): Sir, I beg to present a petition signed by Shri Anant Tare, M.L.C., Maharashtra Legislative Council requesting for inclusion of `Koli' caste in the list of Scheduled Tribes of Maharashtra.

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